

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
Original Application No.60/459/2018

Chandigarh, this the 19th day of April, 2018

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CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)

...

Anurag Bachan Singh Dhindsa aged about 33 years son of Bachan Singh Dhindsa, resident of 3/134, Shankar Colony, Shri Ganga Nagar (Rajasthan), now residing at A/3, Ground Floor, Youth Enclave Society, Sector 79, SAS Nagar, Mohali Grade-I.

.... APPLICANT

VERSUS

1. Union Public Service Commission, through its Chairman, Dholpur House, Shahjahan Road, New Delhi-110069.
2. The Under Secretary, Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi-110069.

.... RESPONDENTS

Present: Sh. Harinder Singh Aujla, counsel for the applicant.

ORDER (Oral)

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

At the very outset, learned counsel for the applicant intends to withdraw the Original Application (O.A.) without prejudice to his rights in any manner and to enable him to file a fresh O.A. at appropriate place, having the jurisdiction.

Therefore, the instant O.A. is hereby dismissed as withdrawn with the aforesaid liberty, as prayed for.

(JUSTICE M.S. SULLAR)
MEMBER (J)

Dated: 19.04.2018.

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